

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**IA No. 252 of 2016 in  
DFR No. 1086 of 2016**

**Dated: 28<sup>th</sup> July, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Aravali Power Company Pvt. Ltd. .... Appellant (s)  
Versus  
Haryana Power Purchase Centre & Ors. ....Respondent(s)**

**Counsel for the Appellant(s) : Ms. Poorva Saigal**

**ORDER**

**List the matter on 09.08.2016.**

**(I.J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

ts/ss